


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/2016
NAME OF THE PETITIONER(S) : R. Krishnamurthy
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Sandeep Kumar. Rev. Cibi Vignu.	Counsel for Petitioners	

ORDER

Counsel for petitioner present. Counsel for respondents called but was absent. Counsel for petitioner stated that he received information from the counsel for respondents that they are unable to attend the Tribunal today due to personal inconvenience and the matter is likely to be settled between the parties. Time is extended at request for making submissions by both the parties regarding the outcome of the settlement talks. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents. Put up on 08.01.2018.

- sd -
S Vijayaraghavan
Member (Technical)

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)